

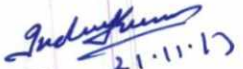
F. No. J-11014/1/2017-Judicial (Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 21st November, 2017

ORDER

The President is pleased to terminate the term of engagement of **Shri Salam Rupachandra Singh**, Assistant Solicitor General of India for the High Court of Manipur, with effect from **06.10.2017**.

2. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. The Incharge, Branch Secretariat at Kolkata.
4. All the Assistant Solicitor General of India in various High Courts.
5. The Registrar, High Court of Manipur.
6. Shri Salam Rupachandra Singh, ex-Asstt. SGI.
7. The Cash (LA) Section with request to **stop** the payment of retainership fee to Shri Salam Rupachandra Singh, ex-Asst. SGI with effect from 06.10.2017.
8. The Pay & Account Office, Department of Legal Affairs.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
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